

Sl. No.	Name of the District	Number of PPCs functioning at	
		District Level	Subdistrict Level
9.	Junagarh	1	4
10.	Kachachh-Bhuj	1	3
11.	Kheda	3	2
12.	Mehsana	5	3
13.	Panch Mahals	1	5
14.	Rajkot	1	7
15.	Sabarkantha	1	3
16.	Surat	1	2
17.	Surendarnagar	2	2
18.	Vadodara	2	4
19.	Valsad	1	5
TOTAL		33	55

United Nations's Reports Regarding AIDS

2048. SHRI RAJ NATH SINGH:

PROF. RAM KAPSE:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that according to the studies conducted by UNAIDS, the AIDS is spreading very fast in India;

(b) if so, the special measures taken by Government;

(c) whether Government have received the UNAIDS Reports in this context; and

(d) if not, whether Government will call for a copy of the same and study the findings of the Reports?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI SURESH PRABHU):

(a) UNAIDS have reported that the organisation has not conducted any specific studies in the country regarding the burden of HIV/AIDS cases in India. However with reference to global epidemic UNAIDS/WHO had prepared a report in which inter alia they had reported about the prevalence of HIV infection in different segments of the population including high risk groups.

(b) The National AIDS Control Organisation is implementing a country-wide programme which inter alia promotes:—

- (i) Capacity building for the management of the programme.
- (ii) Improve surveillance.
- (iii) Adoption of variety of information education & communication strategies aimed at improving social awareness about the disease and its prevention.
- (iv) Control of Sexually Transmitted Diseases.
- (v) Condom promotion for safe sex.
- (vi) Licensing of blood banks and enforcement of quality control to promote use of safe blood and blood products.
- (vii) Encouragement to voluntary blood donation.

(c) and (d) In view of (a) question does not arise.

CGHS Poly-Clinic in Janakpuri

2049. SHRI DILIP SINGH JUDEV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government had initiated action in 1983 to set up a CGHS Poly-Clinic/Mini Hospital in Janakpuri, New Delhi;

(b) if so, the details thereof;

(c) whether the building for the purpose constructed at a huge cost remained unoccupied for about five years;

(d) if so, why no responsibility has been fixed therefor;

(e) whether the initial proposal ended-up with the shifting of the already functioning CGHS dispensary from 'A' Block Janakpuri to this Complex thereby defeating the very objective besides causing inconvenience to the beneficiaries; and

(f) if so, the justification therefor?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI SURESH PRABHU):

(a) and (b) Yes, Sir, as the CGHS dispensary was functioning in a private rented building in Janakpuri. It has been shifted to its own building in C-4 Block of Janakpuri.

(c) No, Sir. As soon as clearances from

Delhi Urban Art Commission and Fire Department were issued, the building was occupied by the CGHS.

(d) In view of the position explained in (c) above, the question does not arise.

(e) and (f) The CGHS dispensary has been shifted from Block-A to Block-C of Janakpuri in its own building now and it covers the same jurisdiction of areas as hitherto. Moreover, the new building has more space for providing better facilities to the beneficiaries.

Molestation of Ramjas Girls by Lab Assistant

2050. SHRIMATI JAYAPRADA NAHATA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to a news-item captioned "Ramjas girls molested by lab assistant" published in the 'Times of India' (Delhi Times) dated Septemebr 4, 1997;

(b) if so, the details thereof and the action taken by Government to curb such incidents;

(c) whether any inquiry has been conducted into this incident and whether any person was found guilty; and

(d) if so, what action has been taken against the person found guilty?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) Yes Sir.

(b) to (d) The Govt. of N.C.T. of Delhi has informed that there was a complaint against one Lab. Assistant of misbehaviour, harassment and an attempt to molest girl students while taking weight and height measurement. The school management suspended him under the relevant provisions of Delhi School Education Act & Rules, 1973. An enquiry was conducted in the matter. Based on the recommendations in the Enquiry Report, the Director of Education has approved the termination of services of the concerned person.

Fellowship to Artists

2051. DR. C. NARAYANA REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of applications received from Andhra Pradesh during 1997-98 for the award of Senior/Junior Fellowships to outstanding artists in the field of performing literary and plastic arts and Emeritus Fellowships to most eminent artists in that field; and

(b) the number of persons awarded such fellowships under each category?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) The number of applications received from Andhra Pradesh during 1997-98 are as under:

Senior Fellowship	— 66
Junior Fellowship	— 96
Emeritus Fellowship	— 32
	194

(b)

Field	No. of Fellowships awarded		
	Junior	Senior	Emeritus
(a) Visual Art	3	-	-
(b) Theatre	1	-	1
(c) Dance	2	1	-
(d) Literature	2	1	-
(e) Music	3	1	-
(f) Traditional/ Folk and Indigenous Arts	1	--	-
	12	3	1

System of Revaluation of Answer Sheets

2052. SHRI S. M. KRISHNA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is a provisions for revaluation of examination answer sheets in Government run Educational Boards and Universities; if so, the broad parameters laid down for such revaluation;